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കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

Dairy Development Department

REGISTRATION CERTIFICATE

No. C-594/2015.

31st August 2018.

I do hereby certify in exercise of the powers conferred on me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) that the Narikkunnu Ksheerolpadaka Sahakarana Sangham Ltd. No. D-279(D) APCOS in Edachery Grama Panchayath Taluk Vadakara, Kozhikode District is registered by me today as a Co-operative Society under the said Act, on the basis of limited liability and that the byelaws of the aforesaid society is also hereby registered under the said section.

Department of Dairy Development,
Kozhikode.

(Sd.)
Deputy Director.